

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

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Azadi Ka
Amrit Mahotsav

ORDER

In partial modification of earlier order no. 10655-663/Admn./P&T/SHD/KKD/2022 dated 25.11.2022 of this office, Sh. Hitesh , P.A (EC: 52882309) posted in the Court of Sh. Himanshu Raman Singh, JSCC/ASCJ/GJ, Shahdara District, Karkardooma Courts, Delhi is hereby transferred and posted in the Court of Sh. Arun Goel, ADJ-03 Shahdara District, Karkardooma Courts, Delhi, with immediate effect.

Further, the above said order in respect of Sh. Pankaj Hans P.A. (EC: 64207426) posted in the Court of Sh. Himanshu Raman Singh, JSCC-ASCJ-GJ, Shahdara District, Karkardooma Courts, Delhi is hereby stands cancelled.

Rest of the conditions of the above said order shall remain same.

(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 10785-793 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 28/11/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

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Site